

SHRI AWADHESHWAR PRASAD SINHA: There the Assembly. . .

(Interruptions)

SHRI M. S. GURUPADASWAMY: I am raising a very basic issue, namely, whether this House is competent to take cognizance of an issue which is very vital to the functioning of a particular State or not. I want your ruling.

MR. CHAIRMAN: My ruling is that nothing can be mentioned here in the House without my permission. That is my ruling. Shri Chitta Basu.

श्री राजनारायण: श्रीमन्, मैं आप से कहना चाहता हूँ कि हमने बांगला देश को मान्यता देने का सवाल उठाया। उस प्रश्न पर भी आप ने इसी प्रकार से सदन को चलाने की कोशिश की। हमने ललित नारायण मिश्र के सवाल को उठाया। हमने आप को चिट्ठी लिख कर दी है, हमने राष्ट्रपति जी को चिट्ठी लिख कर दी है, हमने प्रधानमंत्री को चिट्ठी लिख कर दी है कि जब तक आरोप हैं और कमीशन बैठा है उस समय तक उनको मिनिस्ट्री से डिस्मिस किया जाना चाहिए। क्या आपने स्वयं चिट्ठी नहीं पायी है? . . .

MR. CHAIRMAN: I am not going to answer all these questions in the House.

श्री राजनारायण: आप सोचते हैं कि सदन में हम लोग उल्लू बन कर बैठे रहें, केवल चुप होकर बैठे रहें। मैं चाहूंगा कि आप प्रधानमंत्री को बुलायें। प्रधानमंत्री पर आरोप हैं। उन पर आरोप हैं। प्रधानमंत्री अपने गुरगों को भेज कर बिहार की सरकार को गिराने का दूषित प्रयत्न कर रही हैं और फिर पैसा बांटा जा रहा है। भोला प्रसाद ने सार्वजनिक वक्तव्य दिया है। मैं आप से निवेदन करूंगा कि आप प्रधानमंत्री जी को बुलावें।

MR. CHAIRMAN: Please sit down. . . (Interruptions). If you do not listen. . . (Interruptions). Shri Chitta Basu,

The Question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

### RAJASTHAN CANAL PROJECT

\*155. SHRI M. K. MOHTA:  
DR. B. N. ANTANI:

Will the Minister of IRRIGATION AND POWER / **सिंचाई और विद्युत् मंत्री** be pleased to state:

(a) what is the total acreage of land that has become available for cultivation under the Rajasthan Canal Project;

(b) how much of the land has been allotted and brought under cultivation by now; and

(c) what are the reasons for not allotting the entire land for cultivation purposes?

THE MINISTER OF IRRIGATION AND POWER/ **सिंचाई और विद्युत् मंत्री** (DR. K. L. RAO): (a) As a result of the irrigation system already completed on Rajasthan Canal Project, a culturable commanded area of 8.61 lakh acres has become available for irrigation.

(b) Out of above, 7.53 lakh acres of land have been allotted and about 4.13 lakh acres are reported to have been irrigated during 1970-71.

(c) The bulk of the un-allotted land is reserved for Pong Dam Oustees, whose movement has only recently started.

### PRODUCTION OF AUTO MOBILE TYRES

\*156. SHRI SUNDAR MANI PATEL:  
SHRI JAGDISH PRASAD  
MATHUR:  
SHRI M. K. MOHTA:

Will the Minister of INDUSTRIAL DEVELOPMENT / **औद्योगिक विकास मंत्री** be pleased to state:

(a) what was the extent of demand for automobile tyres in the country during the years 1969 and 1970 and to what extent it was met;

(b) whether there is any proposal to increase the production of tyres to meet the increasing demand; and

(c) if so, to what extent and the details of the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT / औद्योगिक विकास मंत्रालय में राज्य मंत्री (SHRI GHANSHYAM OZA): (a) The demand for automobile tyres in the country during the years 1969 and 1970 was of the order of 40.50 and 41.00 lakh numbers respectively. This demand was met to the extent of 40.15 and 40.40 lakh numbers respectively from indigenous production.

(b) and (c) Yes, Sir, Government have recently issued Letters of Intent to new entrepreneurs for additional capacity to the tune of 24 lakh numbers per annum. This with the existing approved/installed capacity of 55 lakh numbers per annum is expected to take care of the increasing future demand for tyres.

#### MANUFACTURE OF PASSENGER CARS WITH FOREIGN COLLABORATION

\*157. SHRI R. P. KHAITAN: Will the Minister of INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्री be pleased to state:

(a) whether Government have since taken any decision on the various proposals for the manufacture of passenger cars with foreign collaboration; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT / औद्योगिक विकास मंत्रालय में राज्य मंत्री (SHRI GHANSHYAM OZA): (a) Not yet, Sir.

(b) Does not arise.

#### †VIEWS EXPRESSED BY THE CHIEF JUSTICE OF INDIA REGARDING THE JUDICIARY'S PRESTIGE IN INDIA

\*100. SHRI JAGDISH PRASAD MATHUR:  
SHRI SUNDAR MANI PATEL:

Will the Minister of LAW AND JUSTICE/ विधि और न्याय मंत्री be pleased to state:

(a) whether the attention of the Government of India has been drawn to the views expressed by the Chief Justice of India while

inaugurating the Punjab and Haryana High Court Bar Association Conference as reported in the Sunday Standard dated the 14th March, 1971 deploring the "insidious efforts being made in some quarters to undermine the prestige of the judiciary in the country"; and

(b) if so, the reaction of the Government of India in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE / विधि और न्याय मंत्रालय में राज्य मंत्री (SHRI NITIRAJ SINGH CHOUDHURY): (a) Government have seen the Press report which appeared in the Tribune dated 14th March, 1971.

(b) Government are not aware of any such attempts being made to undermine the prestige of the Judiciary. The independence of the Judiciary is fully guaranteed by the Constitution.

#### COMMODITIES PRODUCED BY SINGLE UNIT MONOPOLY CONCERNS

\*158. SHRI KRISHAN KANT:  
DR. SALIG RAM:  
SHRI RAJENDRA PRATAP SINHA:  
SHRI ARJUN ARORA:

Will the Minister of INDUSTRIAL DEVELOPMENT / औद्योगिक विकास मंत्री be pleased to state:

(a) what are the details of the commodities produced by the single unit monopoly concerns the country at present; and

(b) how do the prices of such products compare with the prices of the imported products including import duty?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT / औद्योगिक विकास मंत्रालय में राज्य मंत्री (SHRI GHANSHYAM OZA): (a) and (b) The information is being collected and will be laid on the Table of the House.

#### ACCUMULATION OF COAL FROM RAILWAY SIDINGS IN NEW DELHI

\*159. SHRI LOKANATH MISRA: Will the Minister of RAILWAYS / रेल मंत्री be pleased to state: